COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS (ENGLISH VERSION)



FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTEENTH REPORT

(Fifth Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventeenth Report.
- 2. The Committee met on the 22nd August, 1972, for allocation of time to the Resolutions at item Nos. 2 to 4 set down in the List of Business for Friday, the 25th August, 1972.
- 3. The Members who had tabled the resolutions were invited to attend the sitting. None of them attended.
 - 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding problem of unemployment. 2 hours
 - (2) Resolution regarding Simla Agreement. 2 hours
 - (3) Resolution regarding recognition of Provisional · 2 hours Revolutionary Government of South Vietnam.

NEW DELHI;

G. G. SWELL.

August 22, 1972. Sravena 31, 1894 (Saka).

Chairman,
Committee on Private Members'
Bills and Resolutions.